

# OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## ORDER

The following transfers & postings are being made in Official exigency with immediate effect :

SN	Name & Emp. Code of the Official	From	To
1.	Sudhir Kumar EC: 57938515	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Charu Aggarwal, Ld. ASJ-02 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of previously presided over by Ms. Charu Aggarwal, Ld. ADJ-02 Distt: Central THC
2.	Harish EC: 10747	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Charu Aggarwal, Ld. ASJ-02 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of previously presided over by Ms. Charu Aggarwal, Ld. ADJ-02 Distt: Central THC

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

*Girish Kathpalia*  
04.5.22

(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

Dated, Delhi the 04 MAY 2022

32594-609  
No. .... /ADMIN-III/Central/P&T/2022

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, Central
2. The Officer Concerned.
3. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central
4. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central
5. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. Dealing Officials, Accounts Branch, Central
8. The Officials concerned.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
10. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

*Balbir Singh*  
04/5/22  
Administrative Officer (J)

O/o the PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI